

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.) No(s). 1992/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

GODHA SINGH

Respondent(s)

Date : 22-02-2018 This petition was called on for hearing today.

For Petitioner(s) Mr. Ashutosh Kumar Sharma, Adv.
Mr. Ankur Prakash, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Fresh steps for the service of notice by usual mode to the sole respondent shall be taken by the learned counsel for the petitioner within a period of two weeks.

List again on 16.4.2018.

SANJAY PARIHAR
Registrar

MG